NATIONAL COMPANY LAW TRIBUNAL <u>PRINCIPAL BENCH</u> <u>NEW DELHI</u>

C.P NO. 60(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE COMPANY: M/s. PTC India Financial Services Ltd.

V/s.

M/s. R.S. India Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

<u>S.NO.</u>		DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN	KATHPALIA, S	R. ADV)	
2.	MR. MAYAN	IK MISHRA, A	or	
		Y SETHI, ADV.	PETITIONER	Pmpp.
4.1	hs. PRAGYA	CHAUNAN, AD	nv.	H.
5.	MR- SAMARSH	GOMAL, AD	V	

Order

The order on the application for investigation were reserved on 7-9-2016 which are under preparation.

2. Learned counsel for the applicant has undertaken that no Board meeting would be held without prior permission of the Tribunal.

3. List the application after the pronouncement of the order on 26-9-2016.

TTRun (CHIEF JUSTICE M.M. KUMAR) PRESIDENT (S.K. MOHAPATRA)

MEMBER (T)

16.9.2016 (P.K. SUD)